(b) and (c) The details of nuclear power projects initiated in the last five years are as follows:

Projects initiated in the last five years

Project	Location	Capacity (MW)	Approved cost (₹ in crore)
KAPP 3 & 4	Kakrapar, Gujarat	2 x 700	11459
RAPP 7 & 8	Rawatbhata, Rajasthan	2 x 700	12320

The details of nuclear power projects planned for start of work in the Twelfth Plan are given below:

Project	Location	Capacity (MW)		
Indigenous Reactors				
GHAVP 1 and 2	Gorakhpur, Haryana	2 x 700		
CMPAPP 1 and 2*	Chutka, Madhya Pradesh	2 x 700		
Mahi Banswara 1 and 2	Mahi Banswara, Rajasthan	2 x 700		
Kaiga 5 and 6	Kaiga, Karnataka	2 x 700		
Reactors with Foreign Co-operation				
KKNPP 3 and 4	Kudankulam, Tamil Nadu	2 x 1000		
JNPP 1 and 2	Jaitapur, Maharashtra	2 x 1650		
Kovvada, 1 and 2	Kovvada, Andhra Pradesh	2 x 1500		
Chhaya Mithi Virdi, 1 and 2	Chhaya Mithi Virdi, Gujarat	2 x 1100		

The approved cost of Gorakhpur Haryana Anu Vidyut Pariyojana (GHAVP) 1 and 2 is ₹ 20594 crore and that of KKNPP 3 and 4 is ₹ 39849 crore. The cost of the other planned projects under Twelfth Plan is yet to be finalised.

Insurance cover to Nuclear Plants

- 2300. DR. PRADEEP KUMAR BALMUCHU: Will the PRIME MINISTER be pleased to state :
- (a) whether Government is planning to provide insurance cover to Nuclear Power Plants in the country to mitigate the property losses in case of disasters; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY (DR. JITENDRA SINGH): (a) and (b) Insurance cover for cold zone assets (conventional areas) is in place in existing nuclear power stations. In respect of projects under

construction, an 'erection all risk policy' is taken by the operator. In addition, transit insurance is also taken based on requirement. Under the Civil Liability for Nuclear Damage Act, 2010, only the operator is required to furnish insurance policy or such other financial security or combination of both, covering his liability. Required action for providing such financial security has been taken by the operator Nuclear Power Corporation of India Limited (NPCIL). In addition, in respect of insurance under the Liability Law, some discussions have been undertaken with the public sector insurance companies.

Research in nuclear science

- 2301. SHRI KANWAR DEEP SINGH: Will the PRIME MINISTER be pleased to state:
- (a) the steps taken by Government to boost research in nuclear science in the last three years;
 - (b) whether there is any proposal to set up research reactors in the future; and
- (c) if so, whether the Twelfth Five Year Plan proposes nuclear science research programme, if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY (DR. JITENDRA SINGH): (a) The Department of Atomic Energy (DAE) has been pursuing R&D in nuclear science, engineering and higher mathematics. The R&D activities are carried out through Research Centres, Aided Institutions under the administrative control of the Department and also through extra mural support through Board of Research in Nuclear Sciences (BRNS). The Department has formulated projects under the Twelfth Five Year Plan with emphasis on Research in Nuclear Science. The outlay provided under Twelfth Five Year Plan (2012-17) R&D Sector is ₹ 19878 crore. During the last three years, the Department has provided adequate financial support under R&D Sector as detailed below, for pursuing research in nuclear sciences:

2011-12: ₹ 2194.00 crore

₹ 1879.07 crore 2012-13:

2013-14: ₹ 2842.00 crore

Some of the other important steps taken by the Department towards boosting the research in nuclear sciences and allied disciplines are:

Strengthening of R&D infrastructure by way of new project activities for establishing new BARC campus at Vizag, Tata Institute of Fundamental Research